### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

#### RAJYA SABHA

#### **UNSTARRED QUESTION NO. 4064**

# TO BE ANSWERED ON TUESDAY THE 3<sup>rd</sup> APRIL, 2018 CHAITRA 13, 1940 (SAKA)

#### **IMPORT DUTY ON MOTOR BIKES/ AUTOMOBILE PRODUCTS**

#### **4064. SHRI BHUBANESWAR KALITA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has raised import duty on motor bikes and automobile products, if so, the details thereof;
- (b) whether some countries have expressed concern in the matter, if so, the details thereof; and
- (c) whether Government intends to sort out the issue with those countries?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a): The Government has increased Basic Customs Duty from 7.5 % / 10 % to 15 % on specified automobile parts in the Budget 2018-19. However, there has been no increase in the import duty on motor bikes.

**(b)**: No such concerns have been received from any country.

(c): Not applicable in view of reply to part (b) above

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